

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 147(ND)13
CA. NO.

CORAM:


PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SH. M.K. HANJURA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016**

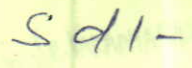
**NAME OF THE COMPANY: M/s. Mr. Dilip Shantilal Jain & Ors. V/s. M/s Integrated Casetech
Consultants Pvt. Ltd.**


SECTION OF THE COMPANIES ACT: 397/398

<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
7	LOVISH SHARMA	ADV	PETITIONER	

ORDER

Learned counsel for the petitioner is present. None for the respondent. List on 16.11.2016 for the appearance of the respondent and for arguments.


(R.Varadharajan)
Member (Judicial)


(Maharaj Krishan Hanjura)
Member (Judicial)